

Department/Organisation who, according to the prescribed procedure, processes the requests of CBI for according sanction for prosecution on the merits of each case in consultation with the Central Vigilance Commission and other authorities concerned. Therefore, in such cases, no time frame can be indicated.

संसदों का सेवाकाल समाप्त होने के बाद "संसद सदस्य स्थानीय क्षेत्र विकास योजना" की राशि का उपयोग

1808. श्री रामजीलाल: क्या प्रधानमंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सब है कि संसदों को "संसद सदस्य स्थानीय क्षेत्र विकास योजना" के अन्तर्गत मिलने वाली एक करोड़ की राशि में से कुछ भाग संसदों का सेवाकाल समाप्त होने अथवा अन्य कुछ कारणों से बच जाता है, यदि है, तो उस राशि को स्थानीय जनता के कल्याण के लिए खर्च करने का प्रवधान क्या है;

(ख) क्या सरकार सेवानिवृत्ति संसदों को उक्त राशि खर्च करने को अधिकार देने के लिए के लिए निर्देश जारी करेगी;

(ग) यदि हां, तो कब तक; और

(घ) यदि नहीं, तो इसके क्या कारण हैं?

योजना और कार्यक्रम कार्यान्वयन मंत्रालय में राज्य मंत्री (श्रीमती रत्नामला देहारेष्वर सवनूर): (क) जी हां, संसद स्थानीय क्षेत्र विकास योजना से संबंधित संशोधित मार्गदर्शों सिद्धांतों के पैग 3.8 एवं 3.9 में पूर्ववर्ती संसदों की बकिया अधिशेष राशि के उपयोग का प्रवधान है।

(ख) जी नहीं।;

(ग) प्रश्न ही नहीं उठता;

(घ) ये निधियां संसद स्थानीय क्षेत्र विकास योजना के मार्गदर्शों सिद्धांतों के अनुसार वर्तमान संसदों द्वारा की गई अनुशंसा के आधार पर निर्माण कार्य करवाने के लिए होती है।

Technical flaws in computing estimates of national income

1809. SHRI ASHOK MITRA: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to media reports suggesting technical flaws in the methodology adopted by the Central Statistical Organisation for computing quick estimates of national income;

(b) whether it is proposed to set-up a Committee of Experts to go into the matter; and

(c) whether the CSO could be advised to present separately the estimates of national income growth, on the basis of growth in material production alone?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNAMALA DEHARESHWAR SAVNOOR): (a) Yes, Sir. Media reports did comment on the revisions of GDP growth brought out by CSO. However, no specific comment has been offered on the methodological aspects.

(b) No, Sir. There already exists an Advisory Committee on National Accounts, headed by an eminent Economist with official and non-official members which reviews the methodology of compilation of all macro aggregates on a continuous basis.

(c) The CSO follows the United Nations System of National Accounts (SNA) which is not based on material production alone. It would not be desirable to advise CSO to adopt material production basis since majority of countries follow SNA and others are in the process of switching over to the UN SNA.